

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. 17 of 1996
(CO 10565(W) 84)

Date of Order: 10.11.97.

Present: Hon'ble Dr. B.C.Sarma, Administrative Member.

Hon'ble Mr.D.Purakayastha, Judicial Member.

SOMNATH LAHIRI

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: NONE.

O R D E R

B.C.Sarma,A.M.

When the matter was called for the second time at about 1.05 P.M., none appears for the applicant.

We find that this case was transferred from High Court at Calcutta to this Tribunal. Notice was also issued on 14.3.97 intimating about the next date fixed for hearing to both the parties. We also find that earlier on 5 consecutive days, none also appeared for the applicant. Therefore, we are of the view that the applicant has no interest in pursuing the matter.

The application is accordingly dismissed for default.

None also appears for the respondents.

(D.P.
Purakayastha)
Member(J)


(B.C.Sarma)
Member(A)